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फरवरी 90

मार्च १०

# 15. जबभारत कोज, झरिया ।

- ३६ शक्ति एन्टरप्राइजेज, धनबाद ।
- 17 श्रीजी आटोमोबाइल्स, बराकार ।

14. एलाएज एण्ड मेटल्स, कलकत्ता ।

- 18. शिवा एन्टरप्राइजेज**, धनबाद** ।
- 19 विपिन कुगार सिन्हा एण्ड क०, धनवाद।
- 20. युपी कार्बाइड एण्ड केमिकल्स, देहरादुन ।
- 21 गांधी नगर कोल एण्ड कोक स्रौधोगिक कोद्याप० सोसायटी, सिन्दरी।

# Finalisation of Gas Crackers Project in Assam

BHADRESWAR 3753. SHRI BURAGOHAIN: Will the PRIME MINISTER be pleased to state:

- (a) whether Government's attention has been drawn to a news item published in the Hindustan Times of 5th February, 1992 concerning the proposed Gas Cracker Project in Assam wherein it was reported that promoters have not finalised as yet;
- (b) whether this Project capacity has been reduced from 300 000MT of ethylene to 200 000 MT:
- (c) whether any foreign firm has indicated its participation in the Project;
- (d) by when all the formalities are likely to be completed and the construction work is likely to be commenced;
- (e) whether any site has been selected; and
- (f) what is the percentage of Assam Government's participation in the Project?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS

AND FERTILIZERS (SHRI CHINTA MOHAN): (a) Yes, Sir. Government have seen the News Item.

(b) to (f) Assam State Industrial Development Corporation (ASIDC) has been granted a letter of intent dated 25-1-1991 for 3,00,000 TPA ethylene capacity gas cracker project.

As per the available information ASIDC are yet to select an Indian partner or a foreign collaborator for implementing the project. Site has also not been selected. The letter of intent envisaged 11% equity participation by the Assam Government.

## Recommendations for revival of Haldia Petrochemical Project

RAMACHANDRAN 3754, SHRI PILLAI: Will the PRIME MINISTER be pleased to state:

(a) whether Government are not acting upon the recommendations of former Adviser to the Ministry of Chemicals and Fertilizers for revival of Haldia Petrochemicals Projects; if so, the therefor;

- (b) whether it is a fact that prolonged idleness of the Haldia Plant would be a bigger problem than the problems faced by the project during the Commissioning period;
- (d) whether liability has been fixed on officials responsible for such in decision;
- (d) whether Government intend to bring out a white paper on Haldia Project; and
  - (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI CHINTA MOHAN): (a) to (e) Letter of intent for setting up a Petrochemicals Project at Haldia has been granted to West Bengal Industrial Development Corporation (WBIDC) in August, 1990. Foreign collaboration tie-ups and import of capital goods have been approved recently.

In view of the above, the question of idleness revival of the Plant, does not arise.

3755. [Transferred to the 25th March, 1992].

# New packaging material norms for pharmaceutical industry

3756. SHRI KAMAL MORARKA: Will the PRIME MINISTER be pleased to state:

- (a) whether Government have accepted the new packaging meterial norms for the pharmaceutical industry;
- (b) if so, what are these norms and by when these would be implemented;
- (c) whether these norms would push up the prices further; and
- (d) if not, how the additional costs would be abs(**rb**.1?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI CHINTA MOHAN): (a) and (b) Yes, Sir. Based on the study Report of BICP with regard o packing material charges, Government have since revised the packing material norms which are confindential in nature.

(c) and (d) Yes, Sir. However, the extent of increase will not be much.

#### Development of Konkan Region

3757. KUMARI CHANDRIKA PRE-MJI KENIA: Will the PRIME MINIS-TER be pleased to state:

- (a) whether it is a fact that the backward Konkan region which is emerging as the country's foremost chemical belt is being developed; and
  - (b) if so, the details there of?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI CHINTA MOHAN): (a) and (b) The information is being collected and will be laid on the Table of the House.

#### Industrial Licence for Drugs

- 3758. SHRI VITHALBHAI M. PATEL: Will the PRIME MINISTER be pleased to state:
- (a) whether it a fact that Government have decided to do away with industrial licence for some drugs produced in the country;
- (b) what are the drugs Government have decided to delicence; and
- (c) what are the drugs which would remain for industrial Licences?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI CHINTA MOHAN): (a) to (c) The Drug Policy is still under review.

### Reduction in fertilizer subsidy

3759. SHRI BHUPINDER SINGH MANN: Will the PRIME MINIST R be pleased to state:

- (a) whether it is a fact that at the time of reduction in fertilizers subsidies, the stocks already lying with the distributing agencies were sold at old rates to farmers;
- (b) whether it is also a fact that as a result of an agitation by Punjab Unit of Bharti Kisan Union, a big scandal was unearthed in which old stocks of fertilizers were sold at New rates to farmers; many officers of Agriculture Department were suspended and an inquiry officer was appointed to go deeper into the scandal; and
- (c) whether Government would assure that excess amount charged from the farmers, would be returned to them, or alternatively whether Government would release equivalent stock of fertilizer to be sold to farmers at old rate?